

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.1499/2015

New Delhi this the 31st day of October, 2015

**HON'BLE MR. JUSTICE B.P. KATAKEY, MEMBER (J)
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Harish (Aged about 35 years)
S/o Sh. Ramphal,
R/o H.No.6, Near D.A.V. School,
Ishwar Colony, Bawana,
Delhi-110039
(Candidate towards CGLE-2013-Ex-Servicemen).

(By Advocate: Mr. Ajesh Luthra)

...Applicant

VERSUS

1. Staff Selection Commission
(Head Quarters)
Through its Chairman
Block No.12, C.G.O. Complex
New Delhi.
2. Union of India,
Through its Secretary,
Ministry of Finance,
North Block,
New Delhi-110001.

...Respondents

(By advocate: Mr. Hanu Bhaskar)

:ORDER (ORAL):

HON'BLE MR. JUSTICE B.P. KATAKEY, MEMBER (J):

The learned counsel for the parties have submitted that vide communication dated 13.10.2015 issued by the Under Secretary (NR), Staff Selection Commission, the name of the applicant has been recommended to respondent no.2 for the post of Inspector in Income Tax. The learned counsel appearing for the applicant,

however, has submitted that as per the instructions received by him, the Respondent no.2 may not ask for the option of the applicant for State allotment in terms of the position in the merit list. The learned counsel appearing for the respondents submitted that since the recommendation was made only on 13.10.2015, the respondent no.2 would definitely act in accordance with law and such apprehension of the applicant is unfounded.

2. Having regard to the fact that vide communication dated 13.10.2015 the name of the applicant has been recommended to the respondent no.2 for appointment as Inspector in Income Tax, we dispose of the OA directing the respondent no.2 to consider the preference of the applicant for State allotment in accordance with merit position as well as in accordance with law.

3. OA is accordingly disposed of. The aforesaid communication dated 13.10.2015 is placed on record.

4. In view of the order passed today in OA, no further order is required and MA stands disposed of.

Issue DASTI.

(K.N. Shrivastava)
Member (A)

(B.P. Katakey)
Member (J)

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